

Assent to Bills

12.04 hrs

SECRETARY-GENERAL: Sir, I lay on the Table the following 10 Bills passed by the Houses of Parliament during the Fourth Session of Eighteenth Lok Sabha and assented to by the President since a report was last made to the House on the 3rd February, 2025:-

- I. The Appropriation Bill, 2025;
- II. The Appropriation (No.2) Bill, 2025;
- III. The Manipur Appropriation Bill, 2025;
- IV. The Manipur Appropriation (Vote on Account) Bill, 2025;
- V. The Finance Bill, 2025;
- VI. The Appropriation (No.3) Bill, 2025;
- VII. The Railways (Amendment) Bill, 2025;
- VIII. The Disaster Management (Amendment) Bill, 2025;
- IX. The Banking Laws (Amendment) Bill, 2025; and
- X. The Protection of Interests in Aircraft Objects Bill, 2025.

? (Interruptions)

I also lay on the Table copies, duly authenticated by the Secretary- General, Rajya Sabha of the following 6 Bills passed by the Houses of Parliament and assented to by the President:-

- I. The Oilfields (Regulation and Development) Amendment Bill, 2025;
- II. The "Tribhuvan" Sahkari University Bill, 2025;
- III. The Boilers Bill, 2025;

IV. The Immigration and Foreigners Bill, 2025;

V. The Waqf (Amendment) Bill, 2025; and

VI. The Mussalman Wakf (Repeal) Bill, 2025.

? (*Interruptions*)

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